



2026:AHC:20127

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1522 of 2026

Vikrant Singh

.....Petitioner(s)

Versus

State Of Uttar Pradesh And Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Arun Bhanu Shukla, Shubhangini Dwivedi
Counsel for Respondent(s)	:	C.S.C., Hari Narayan Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition with liberty to approach the authority concerned.
2. Prayer made is allowed.
3. The writ petition is dismissed with liberty as prayed.

(Prakash Padia,J.)

January 29, 2026

Pramod Tripathi